



**Central Administrative Tribunal
Jammu Bench, Jammu**

Hearing through video conferencing

**OA No. 061/753/2020
(Diary No. 1224/2020)**

Tuesday, this the 11th day of September, 2020

**Hon'ble Mr. Rakesh Sagar Jain, Member (J)
Hon'ble Mr. Pradeep Kumar, Member (A)**

1. Dr. Muiez Bashir, Aged 30 years, son of Bashir Ahmad Mir, R/o Kulgam.
2. Dr. Rabiya Khanam, aged 30 years, D/o Ghulam Nabi Khan, R/o Manjakote Rajouri.
3. Dr. Kifayat Hussain Ganaie aged 30 years son of Gulam Hussain Ganaie, R/o Devsar Kulgam.

.....Applicants

(Advocate: Mr. M.B Hassan)

Versus

1. The U.T of J & K through its Commissioner cum Secretary to Govt., Health and Medical Education Department, Civil Secretariat, Jammu.
2. Director, Health Services Kashmir Division, Srinagar.
3. Director, Health Services, Jammu Division.
4. Director SKIMS, Medical Institute, Soura, Srinagar.

.....Respondents

(Advocate: Mr. Rajesh Thapa, Dy. A.G)

O R D E R**Hon'ble Mr. Rakesh Sagar Jain, Member (J):**

1. Learned counsel for the applicants submits that he may be allowed to withdraw the O.A.
2. In view of the submission made by learned counsel for the applicants, he is permitted to withdraw the present O.A.
3. Accordingly, the instant O.A stands dismissed as withdrawn.

**(Mr. Pradeep Kumar)
Member(A)**

**(Rakesh Sagar Jain)
Member (J)**

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